

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.286
TO BE ANSWERED ON 30.11.2021**

REMOVAL OF COMMUNITIES FOR OBC LIST

286. SHRI S. MUNISWAMY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry of Social Justice & Empowerment has received any requisition from Ministry of Tribal Affairs to delete the Parivara, Talawara and Siddi communities of Karnataka State from the OBC List; and
- (b) if so, the reason for the delay in removal of names of these three communities from the Central OBC List in spite of both the houses of parliament having passed the bill in 2020?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): Yes, the Ministry has received the requisition from Ministry of Tribal Affairs to delete the Parivara, Talwara only.
- (b): In terms of Article 343A(2) of the Constitution, only Parliament can include in or exclude from the Central List of SEBCs, after the Presidential notification of the Central List of SEBCs.
